(2) Statements (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (1) above.

[Placed in Library. See No. L.T. 3716/15/10]

- II. A copy each (in English and Hindi) of the following papers:
 - (a) Annual Report and Accounts of the National Water Development Agency, New Delhi, for the year 2009-10, together with the Auditor's Report on the Accounts.
 - (b) Statement by Government accepting the above Report.

[Placed in Library. See No. L.T. 3717/15/10]

...(Interruptions)...

REPORT OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON PERSONNEL, PUBLIC GRIEVANCES, LAW AND JUSTICE

SHRI SHANTARAM LAXMAN NAIK (Goa): Sir, I present a copy (in English and Hindi) of the Forty-fourth Report of the Department-related Parliamentary Standing Committee on Personnel, Public Grievances, Law and Justice on the Constitution (One Hundred and Fourteenth Amendment) Bill, 2010.

REPORTS OF THE DEPARTMENT RELATED PARLIAMENTARY STANDING COMMITTEE ON URBAN DEVELOPMENT

DR. BHALCHANDRA MUNGEKAR (Nominated): Sir, I lay on the Table, a copy each (in English and Hindi) of the following Reports of the Department-related Parliamentary Standing Committee on Urban Development (2010-11):-

- (i) Twelfth Report (Fifteenth Lok Sabha) of the Committee on Action Taken by the Government on the recommendations contained in its Sixth Report (Fifteenth Lok Sabha) on 'Demands for Grants (2010-11)' of the Ministry of Urban Development; and
- (ii) Thirteenth Report (Fifteenth Lok Sabha) of the Committee on Action Taken by the Government on the recommendations contained in its Seventh Report (Fifteenth Lok Sabha) on 'Demands for Grants (2010-11)' of the Ministry of Housing and Urban Poverty Alleviation.